



THE HIGH COURT OF KERALA

86808

Kochi : 682 031

Dated : 05.10.2018

**PROCEEDINGS**

High Court Establishment - refixation of cadre strength in various grades of Assistant - orders issued

Read : 1. G.O.(Ms.) No.142/2018/Home dated 04.09.2018

2. G.O.(P) No.860/81/(401)/Fin. Dated 29.12.1981

**Order No. A2 - 428/2017**

As per Government Order read (1) above, the Government have sanctioned, inter alia, 10 additional posts of Assistants taking the total strength of Assistants in the High Court to 432. As per the Government Order read (2) above, the power to fix the number of posts in the non-gazetted cadre in accordance with the approved ratios between lower and higher posts, has been delegated to the Heads of departments.

Accordingly, the Honourable the Chief Justice is pleased to refix the cadre strength among the three grades of Assistant in the High Court as follows with effect from 04.09.2018;

Assistant Section Officer	:	144
Senior Grade Assistant	:	144
Assistant / Junior Accountant	:	144

(By Order)

*N. Anil Kumar*  
Registrar General

To

The Additional Chief Secretary to the Government, Home(c) Department,  
Government Secretariat, Thiruvananthapuram(with C/L)

The Accountant General(A&E), Kerala, Thiruvananthapuram (with C/L)

The Joint Registrars, High Court

The Deputy Registrars, High Court

P. T. O.

The Finance Officer, High Court

The Private Secretary to the Chief Justice, High Court

The Public Relations Officer, High Court

The Assistant Registrars, High Court and Kerala Judicial Academy

The Chief Librarian, High Court

The Librarian, Kerala Judicial Academy

The Confidential Assistants to the Registrars and Additional Registrar  
(General Administration), High Court

The Finance Wing, High Court

The 'G' (Accounts - I, II & III) Sections, High Court

~~The IT Section, High Court (for uploading in website)~~

The A1 and A4 Seats, High Court

The Administrative Records Section, High Court

The file.